

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 5450
TO BE ANSWERED ON 28.03.2018**

Receipts from Legal/Medical Practitioners

5450. DR. ANUPAM HAZRA

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is contemplating to formulate Law/Rules compelling issuance of receipts to the clients by the legal and medical practitioners in the interest of transparency; and
- (b) if so, the details thereof and the time by which it is likely to be operational/or in force.

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND
CORPORATE AFFAIRS**

(SHRI P.P. CHAUDHARY)

- (a) to (b) The information is being collected and will be laid on the Table of the House.